

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

UNSTARRED QUESTION NO. 2841.  
TO BE ANSWERED ON MONDAY, THE 20<sup>TH</sup> MARCH, 2017.

LICENCE FOR BT COTTON SEED

2841. SHRI J.C. DIVAKAR REDDY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government of Andhra Pradesh has sent any proposals to the Union Government for the grant of licences under the Patents Act to enter into BT cotton seed production; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)**  
**THE MINISTER OF STATE (INDEPENDENT CHARGE)**  
**OF THE MINISTRY OF COMMERCE & INDUSTRY**  
**(SHRIMATI NIRMALA SITHARAMAN)**

- (a) & (b): The Minister of Agriculture, Government of Andhra Pradesh, vide his letter dated 01.02.2016 has requested the Central Government to invoke and exercise its powers inter alia, under section 92 [Special Provision for Compulsory Licences on notifications by Central Government] of the Patents Act, 1970 to enable more companies to enter into BT Cotton Seed Production.

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